

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 24.11.2021 (WEDNESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 909 of 2021	Som Distilleries Pvt. Ltd. Vs. Pratibha Khandelwal Resolution Professional for Mount Shivalik Industries Ltd. & Ors. With	Sumesh Dhawan	Akash Shirivastava
2.	Comp. App. (AT) (Ins) No. 910 of 2021	Som Distilleries Pvt. Ltd. Vs. Pratibha Khandelwal Resolution Professional for Mount Shivalik Industries Ltd. & Ors.	Sumesh Dhawan	Abhishek Anand

For Directions

3.	Comp. App (AT) (Ins) No. 908 of 2020	Hero Fincorp Ltd. Vs. Liquidator of TAG Offshore Ltd.	Aditya Prasad	Ashish Prasad
4.	Comp. App. (AT) (Ins) No. 1113 of 2020	Madhya Pradesh Paschim Kshetra Vidyut Vitaran Co. Ltd. Vs. Jagdish Kumar & Anr.	Manu Aggarwal	

For Admission (Fresh Cases)

5.	Comp. App. (AT) (Ins) No. 869 of 2021	The Assistant Commissioner, Central Tax, CGST & CX, Vs. Avishek Gupta Resolution Professional	Nitya Sharma	Arik Banerjee Abhishek Sikdar
6.	Comp. App. (AT) (Ins) No. 926 of 2021	Zillion Infraprojects Pvt. Ltd. Vs. The Indure Pvt. Ltd.	Deep Tarun Bisht	
7.	Comp. App. (AT) (Ins) No. 940 of 2021	Vishal G. Jain Resolution Professional of Wadhwa Buildcon LLP Vs. Bank of India	G.A. Purusothaman	

8.	Comp. App. (AT) (Ins) No. 941 of 2021	Adishakti Technology Pvt. Ltd. Vs. Amazon Infosolution Pvt. Ltd.	Chaitanya	
9.	Comp. App. (AT) (Ins) No. 944 of 2021	Vijay Infrastructure Technologies Pvt. Ltd. Vs. Kalpataru Properties Pvt. Ltd. & Ors.	Pratiksha Sharma	
10.	Comp. App. (AT) (Ins) No. 945 of 2021	Committee of Creditors of M/S Sinex Industries Ltd. Through Punjab National Bank Vs. Pinakin Surendra Shah IRP for M/S Sintex Industries Ltd.	Ankit Raj	
11.	Comp. App. (AT) (Ins) No. 946 of 2021	JM Financial Asset Reconstruction Company Ltd. Vs. Pradeep Kumar Kabra Liquidator for Pacific Pipe Systems Pvt. Ltd.	Abhishek Anand	

For Admission (After Notice)

12.	Comp. App. (AT) (Ins) No. 1306 of 2019	Excise and Taxation Department Sonipat, Haryana Vs. Sunstar Overseas Ltd. & Anr.	Manisha Agrawal Narain	Abhishek Anand-RP
13.	Comp. App. (AT) (Ins) No. 383 of 2020	Bharat Heavy Electricals Ltd. Vs. Ravi Shankar Devarakonda Liquidator of Coastal Projects Ltd.	Swastika Chakrvati	Samiksha Godiyal
14.	Comp. App. (AT) (Ins) No. 825 of 2020	Gammon Infrastructure Projects Ltd. Vs. AF Consult India Pvt. Ltd. & Anr.	Nikhil Jain	Sanjana saddy-R1 Pradeep Dahiya-R2 Devvart Rana-RP
15.	Comp. App. (AT) (Ins) No. 1003 of 2020	Sarveshwar Creations Pvt. Ltd. (Through its Resulotion Professional) Vs. Union Bank of India	Aditya Dewan	Ekta Choudhary
16.	Comp. App. (AT) (Ins) No. 1103 of 2020	Ashish Chaturvedi & Anr. Vs. Inox Leisure Ltd. & Anr.	Kundan Kr. Roy	K.D. Sharma Bharti Jain-R3
17.	Comp. App. (AT) (Ins) No. 474 of 2021	Department of Goods & Service Tax, Deputy Commissioner of CGST, Kadi Vs. Technovaa Plastic Industries Pvt.Ltd.	Sonu Bhatnagar	V. Sivasubramanian Jaimin R Dave Nipun Singhvi Honey Satpal-RP

18.	Comp. App. (AT) (Ins) No. 589 of 2021	Budhpur Buildcon Pvt. Ltd. Vs. Abhay Narayan Manudhane	Aman Gandhi	Meghna Rao Shadab Jan Prerana Wagh-R1 Subir Kumar Disha Shah
19.	Comp. App. (AT) (Ins) No. 622 of 2021	Hemant Agarwal Vs. Santosh Associates & Anr.	Manish Raghav	Divya Jagga Sumit Shukla
20.	Comp. App. (AT) (Ins) No. 643 of 2021 & I.A. No. 1700, 2222 & 2445 of 2021	Association of Aggrieved Workmen of Jet Airways (India) Ltd. Vs. Jet Airways (India) Ltd. & Ors. With	Shiva N.	Dhiraj Kumar Totala Tanya Chib-R1 & R3 Raunak Dhillon-R2 Pooja Mahajan-R4
21.	Comp. App. (AT) (Ins) No. 915 of 2021	Rohit Sharma & Ors. Vs. Monitoring Committee Through Ashish Chhawchharia & Ors.	Nidhi Khanna	Dhiraj K. Totala
22.	Comp. App. (AT) (Ins) No. 913 of 2021	MSTC Ltd. Vs. Crest Steel & Power Pvt. Ltd.	Pallavi Pratap	Nishtha Sachdeva

For Hearing

23.	Comp. App. (AT) (Ins) No. 533 of 2019	MSTC Ltd. Vs. SPS Steel Rolling Mills Ltd. & Ors.	Pallavi Pratap	Charu Bansal Vaijayant Paliwal Nikhil Mathur-R2 Anup Kumar-R3
24.	Comp. App (AT) (Ins) No. 1286 of 2019	Shiv Kumar Malani Vs. JM Financial Asset Reconstruction Ltd. & Ors.	Kunal Chatterji	Abhishek Anand-R1 S.K Singh-R2
25.	Comp. App (AT) (Ins) No. 1412 of 2019	NLMK India Service Centre Pvt. Ltd. Vs. PME Power solution (India) Ltd.	Rachit Devgun	Dinesh Kapil
26.	Comp. App. (AT) (Ins) No. 13 of 2021	Damodar Valley Corporation Vs. Karthik Alloys Ltd. & Ors.	Madhumita Bhattacharjee	Rhea Verma Vishesh K. Srivastava-R2
27.	Contempt Case (AT) No. 30 of 2020 in Comp. App. (AT) (Ins) No. 1259 of 2019	Loyal Scaffolding Pvt. Ltd. Vs. Goyala Infra Projects Pvt. Ltd. & Ors.	Sushil Kumar Kabra	Kushagra Bansal-R2 Kushagra Bansal

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By order of Hon'ble Chairperson
-sd/-
Registrar